


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

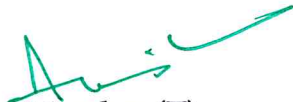
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.11/BB/2018	-	For hearing	14(1)	Tenshil Active Pharma science Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VENKATRAMAN HEGDE 9591104510	PETITIONER	

**ORDER**

PCS for Petitioner is present. He has filed memo that notice has been sent to RD. He has also filed postal track information that notice has been served on the RD. Await report on RD, if any. PCS to file affidavit that the Company is not governed by any Regulator. List it on 07.03.2018.

  
Member (T)

  
Member (J)